

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-1362(PB)/2018

IN THE MATTER OF:

M/s. ICICI Bank Ltd.

.... Applicant/petitioner

Vs.

Jyoti Builtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 07.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S.K MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Nalin Kaushik and Mr. Vinod Chaurasia, Advs.

For the Respondent

Dr. Farrukh Khan and Mr. Abhi Gyan Chaudhary, Advs.

ORDER

C.A. No. 1384(PB)/2019

This is an application filed under Section 19(2) read with Section 66, 68(c), (d) & (e), Sections 70 and 71 of the Code, 2016 bringing to our notice non-cooperation by the non applicants-Respondent Nos. 1 to 4 being the Ex-Directors and Accountant. On behalf of the non applicants a representation has been made. The aforesaid non applicants are directed to appear before the Resolution Professional namely Vijendra Sharma in his office at Building No. 11, 3rd Floor, Hargovind Enclave, Vikas Marg, Delhi-110092 on 12.08.2019 & 13.08.2019 at 11 AM. The non applicants-respondents shall carry all documents pertaining to the Corporate Debtor including books of accounts and divulge information within their knowledge to the Resolution Professional. If the Resolution Professional is not satisfied with the documents and information furnished then details of such documents and information that still remains be filed.

Affidavit by the non applicants-respondents be also filed.

The application C.A. No. 1384(PB)/2019 stands disposed of.



C.A. No. 1489(PB)/2019

The status report No. 2 filed by the Resolution Professional along with the minutes of 2nd, 3rd and 4th meeting of CoC and the orders passed by the NCLT is taken on record subject to all just exceptions.

The office is directed to maintain the record and attach the same with the main file to be put up at the time of final disposal.

List for further consideration on 23.08.2019.

Sd/-

**(M.M. KUMAR)
PRESIDENT**

Sd/-

**(S.K MOHAPATRA)
MEMBER (TECHNICAL)**

07.08.2019
VINEET